

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4945/2024

MANOJ KANNAN

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 08-09-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. A. Karthik, AOR
Mr. Sugam Agrawal, Adv.
Mr. Ujjwal Sharma, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR

Mr. Sandeep Kumar Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 5 are duly represented.

Scanned soft copies of High Court as well as Trial Court records have been received. Let the soft copies of the same be provided to Id. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

The matter be processed for listing before the Hon'ble Court, under the rules.

MASHROOR ALAM KHAN
Registrar

MG